Deihi .	• •		· •		57.7
Himachal Prac	lesh				0.8
Manipur					2.6
Tripura .					16.9
Others (includ vices and H	ing 1 huta	Defer n and	ice S I Sikk	im)	100.7

TOTAL . 22,85°6

ELECTION IN GOA

◆142. SHRI P. K. KUMARAN: Will Mie Minister of LAW be pleased to state:

(a) whether Government have decided to hold election in Goa to decide the future status of the Union Territory;

'(b) if so, what are the issues to be placed before the electorate in the election; and

Cc) when the election is expected to be held?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): (a) The matter is at present under Government's consideration.

(b) and (c) Do not arise.

चीनी का उत्पादन तथा निर्यात

*143. श्री राम सहाय : वया खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष जुलाई, 1965 के अन्त तक पिछले वर्ष की अपेक्षा चीनी के उत्पादन में कितनी बुद्धि हुई ; और

(ख) जनवरी से जुलाई, 1965 तक कितनी चीनो निर्यात की गई ग्रौर उससे कितनी विदेशी मुद्रा प्राप्त हुई[.]?

t [SUGAR PRODUCTION AND EXPORT

•143. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

the increase in the production of sugar this year upto the end of July, 1965 as compared to the production of sugar during last year; and

to

the quantity of sugar exported during the period from January to July, 1965 and the amount of foreign exchange earned therefrom?]

खाद्य तथा कृषि मन्त्री (श्री सी॰ सुब्रह्मण्यम्) : (क) 6:5 लाख मीट्रिक टन ।

(ख) जनवरी से जुलाई, 1965 की अवित्र में नियांत की गयी चोनी की मात्रा 2 41 लाख मोट्रिक टन थी ग्रौर इससे 10 करोड़ रुपये की विदेशी मुद्रा ब्रजित हई।

UTHE MINISTER OF FOOD ANB AGRICULTURE (SHRI C. SUBRAMAN-IAM): (a) 65 lakh tonnes.

(b) The quantity of sugar exported during the period from January to July 1965, was 2-41 lakh tonnes and the foreign exchange earned thereon was Rs. 10 crores.]

HOTELS IN COLLABORATION WITH M/S HILTONS INTERNATIONAL

(" SHRI RAM SINGH: I SHRI P. ABRAHAM: | SHRI U. S. DUGAL: *144. \ SHRI P. K. KUMARAN: | SHRIMATI SEETA | YUDHVIR: (_SHRI M. P. BHARGAVA:

Will the Minister of TRANSPORT be pleased to refer to the answer given to Starred Question No. 12 in the Rajya Sabha on the 3rd May, 1965 and state:

(a) whether Government have since taken any decision on the proposal of M/s Hiltons International to build hotels in India;

t[] English translation.

Ob) whether it is a fact that they kflve asked for a return of 331 per cent of gross operating profit from each of the hotels and guarantee of an expenditure of over Rs. 2.5 millions for recurring annual expenditure; and

(c) if so, what are the broad features of the proposal?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir.

(ib) Hiltons proposed that the gross operating profit of a hotel should be (divided between the Indian party and Hiltons in the ratio of 2:1. They were to pay the usual taxes on their share of the gross profit .before repatriation. Hiltons have not asked for guarantee of an expenditure ol over Rs. 2.5 millions for recurring .annual expenditure.

(c) The party in the private sector who has applied for collaboration with Hiltons has been asked to negotiate with them and submit its final proposals for the approval of Government.

LOANS AGAINST STANDING CROPS

*145. SHRI SURJIT SINGH ATWAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state the salient features of the pilot scheme to advance short term loans against .standing crops?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMAN-IAM) : There are no pilot schemes in operation at present to advance short-term loans to farmers against standing crops. In order to augment agricultural credit in areas where the cooperative credit is inadequate, the Food Corporation of India is considering a pilot scheme for two districts, one each in Madras and Orissa for Paddy crop. The project is proposed to be extended to Uttar Pradesh and Punjab later for Wheat crop in the light of the experience gained. The details of the scheme are still being worked out. 872

SEPARATE DEPARTMENT FOR TRIBAL Welfare

to Questions

*146. SHRTMATI DEVAKI GOPIDAS: Will the Minister of SOCIAL SECURCTT be pleased to state:

(a) whether it is a fact that the committee constituted by Government to report on the working of the Special Multi-Purpose Tribal Blocks, headed by the Late Dr. Verrier Elwin, has recommended the separation of Tribal Welfare from the Department dealing with the Welfare of the Scheduled Castes and Scheduled Tribes; and

(b) if the answer to part (a) above be in the affirmative, what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL SECURITY (SHRTMATI MARAGATHAM CHANDRA-SEKHAR) : (a) No such specific recommendation has been made by the Committee.

(b) Does not arise.

पर्यटकों को यात्रा की सुविधायें देने के लिये योजना

*147. पंडित भवानी प्रसाद तिवारी : क्या नागरिक विमान चालन मंत्री यह बताने की ऊपा करेंगे कि :

(क) इस देश में रमणीक प्राकृतिक स्थलों त्रौर ऐतिहासिक महत्व के स्थानों में जाने के लिये पर्यटकों को यात्ना की सुविधार्ये प्राप्त करने के लिये परिवहन मंत्रालय ने नागरिक विमान चालन मंत्रालय के सम्मुख जो योजना रखी, उसका व्यौरा क्या है ; ग्रौर

(ख) इस सम्बन्ध में यदि कोई नयी सेवायें चालू की जा रही हों, तो उनक ब्यौरा क्या है ?